

requisite information is laid on the Table of the Sabha.

STATEMENT

During the Second Plan period, the Government of India undertook a scheme for the establishment of Special Employment Exchanges for the physically handicapped. Such Exchanges have so far been established in Bombay, Delhi and Madras.

Moreover instructions have been issued to normal Employment Exchanges to the effect that they should offer special assistance to physically handicapped registrants. Instructions have also been issued that handicapped persons examined and certified as fit by Medical Boards attached to Special Employment Exchanges for the Physically Handicapped should not be subjected to a further medical examination by the employing departments.

Ordnance Factory, Kanpur

*690. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the progress made so far in the proposal to expand the Ordnance Factory, Kanpur;

(b) the details of the expansion programme; and

(c) the production during 1960-61 as compared to 1959-60?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) There is no proposal to extend the size of the Ordnance Factory premises at Kanpur. However, a project report for setting up of an alloy and special steel plant prepared by the Director-General of Ordnance Factories has now been received and is under consideration of Government. This will be a separate factory.

(b) The proposal is to set up a plant of capacity for 50,000 tons of alloy and special steels annually.

(c) The production in the Ordnance Factory, Kanpur, has increased during

1960-61 as compared to 1959-60 by about 11 per cent.

Air Crash Near Calcutta

*692. { **Shri P. C. Borooah:**
Shri D. C. Sharma:
Shrimati Mafida Ahmed:
Shri N. R. Muniswamy:
Shri Agadi:
Shri P. G. Deb:

Will the Minister of Defence be pleased to state:

(a) whether an Indian Air Force Dakota crashed in the Bosepara area of Mahesh (Serampore) near Calcutta on the 12th October, 1961;

(b) if so, what loss of life and property was involved in the accident; and

(c) what was the cause of the crash?

The Minister of Defence (Shri Krishna Menon): Yes, Sir.

(b) and (c). 3 I.A.F. Officers and two local residents were killed. A Court of Inquiry has been ordered to investigate the accident. The cause of the accident if the same is discovered or inferred from available evidence will be known only on the completion of the enquiry.

Ankleshwar Oil

*693. **Shri Sugandhi:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the date on which the refining of Ankleshwar mineral oils was started;

(b) the quantity of different fuels produced till the end of November, 1961; and

(c) whether the progress so far made is according to the planned schedule?

The Minister of Mines and Oil: (Shri K. D. Malaviya): (a) The refining of Ankleshwar crude has not yet started.

(b) and (c). Do not arise.

Organisation for Steel Industry

*694. { **Sardar Iqbal Singh:**
Shri Ram Krishan Gupta:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 264 on the 9th August, 1961 and state:

(a) whether Government have since considered the question regarding type of organisation to be set up for Steel Industry; and

(b) if so, the result thereof?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): (a) and (b). The matter is still under consideration.

Contribution to Educational Development Fund

*695. **Shri P. G. Deb:** Will the Minister of Education be pleased to state:

(a) whether India has made any contribution to the Educational Development Funds of UNESCO; and

(b) if so, why this Fund is not being administered by the Indian Government?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The Government of India have decided to make a voluntary financial contribution of Rs. 10 lakhs and also to offer five fellowships to Unesco for its Emergency Programme of financial assistance to Members and Associate Members in Africa for educational development for the three year period 1961—63.

(b) As the Government have voluntarily made a contribution to Unesco for the Emergency Programme sponsored by the Organization, the question of Government administering its contribution does not arise. However, this contribution would be utilised by Unesco in consultation with the Government.

Power Plant at Durgapur Steel Plant

*696. **Shri Ajit Singh Sarhadi:** Will the Minister of **Steel Mines and Fuel** be pleased to state:

(a) whether any approach has been made to seek Canadian aid to set up an additional Power Plant at the Durgapur Steel Plant; and

(b) if so, the nature of aid asked for and response thereto?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) Does not arise.

Debt Bondage

*698. **Dr. Sushila Nayar:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the system of "Jeetha" or debt bondage is still prevalent in Mysore and many harijan and other children from the age of 9 upwards are victims of this form of slavery; and

(b) if so, what steps have been taken or are proposed to be taken to put an early end to this undesirable practice?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Scheduled Areas and Scheduled Tribes Commission were informed by certain non-officials of the prevalence of this practice in Mysore State, and the Commission has brought this to the notice of the State Government for enquiry and necessary action. The Government of India have called for details from the State Government.